

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).27941/2008

ASHOK KUMAR JAIN

Petitioner(s)

VERSUS

RAJASTHAN PUB.SER.COMM.TH.ITS CH. & ORS.

Respondent(s)

Date: 20/03/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. J. Abdin,Adv.

Mr. Sarad Kumar Singhania,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Fresh notice upon unserved respondents by registered post A.D. Dasti service in addition is allowed as prayed for. Petitioner may take help of the nearest civil court/trial court for confirming dasti service upon unserved respondents. For the purpose, copy of this order be forwarded to the concerned civil court/trial court. The Process Server of the concerned court is directed to affix the notice at the given address; if it could not be served in due course and to file proper report as provided under the Code of Civil Procedure.

List the matter on 6.5.2009.

(S.G.SHAH)
Registrar